

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1247
ANSWERED ON:02.03.2006
SUPPLY OF VESSELS TO ONGC
Vallabbhaneni Shri Balashowry

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Oil and Natural Gas Corporation has decided to impose an age limit on the supply of vessels chartered by it;
- (b) if so, the reasons therefor;
- (c) whether it is a fact that the rent cost of these chartered vessels will increase due to such imposition;
- (d) if so, the details thereof; and
- (e) the steps taken by ONGC to curb the rent cost of such vessels?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL)

- (a) No, Sir.
- (b) to (e) Question does not arise.